

REVISED

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, JAIPUR

“ए” न्यायपीठ मामले / “A” Bench Cases

माननीय श्री रातौड़ कमलेश जयन्तभाई, लेखा सदस्य
BEFORE HON'BLE SHREE RATHORE KAMLESH JAYANT BHAI, ACCOUNTANT MEMBER
AND

माननीय श्री नरेंद्र कुमार, न्यायिक सदस्य के समक्ष
HON'BLE SHRI NARINDER KUMAR, JUDICIAL MEMBER

Cisco -Webex Meeting No. And Password From 09-12-2024 to 13-12-2024 As Under:-
WEBEX Meeting Number :- 26430140533 Meeting password :- 02132

10.12.2024 मंगलवार (TUESDAY)

क.सं.	अपील सं. Appeal No.	नि.व. / A. Y	नियमित अपीले / REGULAR APPEALS	श्री / श्रीमती / SHREE/SMT.
1	ITA 814/JPR/2024	2013-14	[A] SHREE SHYAM BUILDSTRUCTURE PRIVATE LIMITED (PART HEARD MATTER)	SHRI R.S. POONIA
2	ITA 815/JPR/2024	2014-15	[A] SHREE SHYAM BUILDSTRUCTURE PRIVATE LIMITED (PART HEARD MATTER)	SHRI R.S. POONIA
3	ITA 818/JPR/2024	2016-17	[A] SHREE SHYAM BUILDSTRUCTURE PRIVATE LIMITED (PART HEARD MATTER)	SHRI R.S. POONIA
4	ITA 29/JPR/2024	2014-15	[A] VIMAL KUMAR MANTRI HUF	SHRI MANAN AGARWAL
5	ITA 155/JPR/2024	2014-15	[A] SURBHI AGARWAL	SHRI PUNEET PAREEK
6	ITA 188/JPR/2024	2015-16	[A] SHREYESHI AGARWAL	SHRI PUNEET PAREEK
7	ITA 196/JPR/2024	2015-16	[D] ROYAL JEWELLERS	SHRI MANAN AGARWAL
8	ITA 341/JPR/2024	2014-15	[A] SMT. ANARO DEVI	SHRI HARSHIT AGARWAL
9	ITA 560/JPR/2024	2017-18	[A] RAJENDRA AGARWAL	SHRI VEDANT AGARWAL
10	ITA 572/JPR/2024	2013-14	[A] RAJENDRA AGARWAL	SHRI VEDANT AGARWAL
11	ITA 573/JPR/2024	2014-15	[A] RAJENDRA AGARWAL	SHRI VEDANT AGARWAL
12	ITA 971/JPR/2024	2023-24	[A] SHRIKANT JOSHI	SHRI UTKARSH MISHRA
13	ITA 1082/JPR/2024	2017-18	[A] ANATOLE SOLUTIONS PRIVATE LIMITED	SHRI SHRAWAN KR. GUPTA

- Physical hearing shall take place in the Bench. However, the parties who are interested to have 'Virtual / Hybrid hearing' may join above Webex meeting link. For any technical problem or support parties can call to below Contact No. :-
(A) 9829264283 (B) 8502911333
- Adjournment applications or Written Submission if any shall be filed 03 Days prior to the scheduled date of hearing.
- Parties are directed to file paper book and other relevant documents atleast 15 Days prior to scheduled date of hearing.

Assistant Registrar
09-12-2024